of kerosene and other cargo to some of the Southern States; and

(d) if so, the steps which Government propose to take to tackle the matter?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH): (a) Four to six tankers handling petroleum products waited for an average of 7 days in June and 10 days in July 1980 (upto 23 July 1980).

(b) The Madras Port has one oil jetty with 46 ft. draught and 2 moorings with 30 ft. draught.

(c) and (d). The demurrage charges to be paid as a result of waiting depend upon the terms and conditions of charter party. Steps are taken to meet the product demands of the areas fed from Madras by utilising the available stocks on by bringing the products from alternative sources in case there is any hold up of tankers.

Staff Selection

6231. SHRI RANJIT SINGH: Will the Minister of RAILWAYS be pleased to state:

(a) whether an employee belonging to one cadre, subsequently confirmed on an ex-cadre post can be allowed to retain his seniority in the same cadre on the Railways as well as in the Railway Board's cadre;

(b) whether one post once declared as a cadre post for one employee can be declared as an ex-cadre for another employee in the same Department of Railways as well as Railway Board's office;

(c) whether, under the rules, the persons initially belonging to Railways, once confirmed in the Railway Board's office and on their confirmation, their lien on the Railways having been terminated, can be asked to appear for selection and further promotion on the Railways; and

(d) if so, what are the rules, under which such staff are directed to appear for selection when they have no *locus standi* on the Railways?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) If the ex-cadre post is a tenure post, on the confirmation against such a post, the lien of the individual on the cadre post cannot be terminated.

(b) Whether a given post is a cadre post or an ex-cadre post for an individual depends on the cadre from which the incumbent of the post is drawn and the rules governing the recruitment to the post in question.

(c) and (d). Once confirmation is made in another post and lien is terminated on the post in the original cadre, the employee ceases to have claim for advancement in the original cadre. However, if the new post is a tenure post, the individual, even on confirmation against the post, will continue to retain his lien in the original cadre on his parent Railway and is to be considered for promotions to the higher posts in his cadre.

Etawah-Gwalior Line

6232. SHRI RAM SINGH SHAKYA: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal with Government to construct a railway line between Etawah and Gwalior and Etawah to Farrukhabad;

(b) the estimated period by which the proposal is likely to be finalised and taken up in hand for execution;

(c) if so, whether any survey has been made in this regard; and

(d) if so, when?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) to (d). There is no proposal to construct a new railway line from Etawah to

Farrukhabad. A preliminary engineering-cum-traffic survey for theh construction of a new BG line from Guna to Etawah via Shivpuri, Gwalior and Bhind has been included in the current year's budget at a cost of Rs. 20 lakhs with an initial outlay of Rs. 4 lakhs. This proposal envisages the conversion of the existing narrow-gauge line between Gwalior and Bhind.

कोटा-नीमच रेल लाइन

6233. **प्रो. निर्मला कुमारी शेखावत:**
श्री कृष्ण कुमार गोयल :
क्या **रेल** मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या चित्तौडगढ होकर कोटा-नीमच लाइन, जो दक्षिणी राजस्थान को मिलाने वाली पहली बडी लाइन होगी, का प्रारंभिक सर्वेक्षण कर लिया गया है;

(ख) यदि हां, तो क्या सर्वेक्षण प्रतिवेदन की प्रती सभा पटल पर रखी जायेगी;

(ग) क्या यह लाइन कोटा से चित्तौडगढ और चित्तौडगढ से नीमच तक होगी, और

(घ) इन स्थानों के बीच पडने वाले स्टेशनो के नाम क्या हैं तथा उनसे किन-किन क्षेत्रों को जोडा जायेगा और इस बारे में पूरा ब्यौरा क्या है ?

रेल मंत्रालय में उप मंत्री (श्री मल्लिकार्जुन): (क) कोटा से चित्तौड़गढ़ तक नयी बडी लाइन के निर्माण और चित्तौड़गढ़ से नीमच तक एक समानान्तर बडी लाइन बिछाने के लिए अंतिम मार्ग-निर्धारण सर्वेक्षण किया जा रहा है ।

(ख) जी नही, क्योंकि सर्वेक्षण रिपोर्टें केवल प्रशासननिक उपयोग के लिए होती ।

(ग) और (घ). केवल अंतिम मार्ग-निर्धारण से पता चलेगा कि यह लाइन किस मार्ग पर बिछायी जायेगी और मार्ग में कौन-कौन से स्टेशन पडेंगें ।

कर्मचारी राज्य बीमा योजना दिल्ली के औषधालयों में तदर्थ डाक्टर

6234. **श्री सुन्दर शर्मा:** क्या **श्रम** मंत्री यह बताने की कृपा करेंगे कि:

(क) कर्मचारी राज्य बीमा योजना, दिल्ली के अंतर्गत चल रहे औषधालयों में 30 जून, 1980 को तदर्थ आधार पर कितने डाक्टर कार्य कर रहे थे;

(ख) क्या सरकार ने उनकी सेवाओं को नियमित करने के लिए कोई योजना बनाई है; और

(ग) यदि हां, तो उसका ब्यौरा क्या है और उन्हें स्थायी कब तक कर दिया जायेगा?

श्रम मंत्रालय में राज्य मंत्री (श्री टी. अंजैया): (क) कर्मचारी राज्य बीमा निगम ने सूचित किया है कि दिल्ली में कर्मचारी राज्य बीमा योजना के अन्तर्गत चल रहे औषधालयों और अस्पतालों में सदर्थ आधार पर 188 चिकित्सा अधिकारी काम कर रहे हैं ।

(ख) और (ग). कर्मचारी राज्य बीमा निगम में चिकित्सा अधिकारियों के पदों पर सभी नियमित नियुक्तियां संघ लोक सेवा आयोग द्वारा की जाती हैं। आयोग ने हाल ही में एक विज्ञापन जारी करके वर्तमान रिक्तियों को भरने के लिए आवेदन-पत्र मांगे थे। आशा है कि नियमित नियुक्ति के लिए उम्मीदवारो का चयन शीघ्र ही किया जाएगा।

Opening of a Biological Laboratory in Government Medical Store Depot Madras

6235. SHRI THAZHAI M. KARUNANITHI: Will the Minister of HEALTH be pleased to state:

(a) how many drug testing laboratories are functioning in India under his Ministry and the details thereof, State-wise;